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To,

OA-66/2025/EZ

Dated 19/03/2025

The Hon'ble Registrar,
National Green Tribunal,
Eastern Zone Bench,
Financial Centre, 3rd Floor,
New Town, Kolkata-700156



Sub :- Regarding. Illegal extraction of minor mineral from the " BHELUGURI STONE MOHAL" at Modertoli, Doboka, Hojai, Assam.

Sir,

I the undersigned on behalf of "SANATON JAGRATO SENANI", Assam have honour to inform you that some stone smuggler of Bheluguri gaon, P.S. Doboka, Dist- Hojai, Assam has extracting minor minerals from the aforesaid Stone Mahal since 04/01/2024 without Forest Clearance from NGT as well as EC from SEIAA, Assam. In this regard a complaint petition was submitted on 27/01/2025 to the Divisional Forest Officer (T), Nagaon for stooping and taking action against the illegal extractor of Minor Minerals by General Secretary, Sanatoni Jagrata Prohori, Assam. But no action was seen at the field level, the illegal extraction is still going on in presence of Departmental officials.

It is also inform you that the Bheluguri Pahar is only the source of Drinking water for the downstream villagers, which distance is less than 300 Mtr. More than 1000 houses are depended on the water source as mentioned above.

The "BHELUGURI STONE MOHAL" is still running in violation of ASSAM MINOR MINERALS CONSESSION RULES, 2013 and FOREST CONSERVATION, ACT, 1980. And also in violation of NGT guide lines, 2020.

Therefore, your honour is requested kindly to take necessary steps for stooping the illegal extraction of Minor Minerals from the " BHELUGURI STONE MOHAL" in the interest of local public as well as the interest of the Nation and also take action against the official as per Acts and Rules of INDIA.

In this regard prayer Petition dtd. 27/01/2025 of Secretary, SJP, Assam (Annexure-I), 2(Two) nos. of GPS photographs dtd. 04/01/2025 (Annexure-II), 4 nos. of GPS photographs of drinking water source(Annexure-III).

Thanking you sir.

Yours faithfully

C/Address- Bheluguri, Samaguri, Nagaon,
Assam- 782140
Email ID-lakhyaajyoti411@gmail.com
Mobile No.8638543176

Lakhya Jyoti Medhi
(Lakhya Jyoti Medhi)
President of
SANATON JAGRATO SENANI,

সনাতন জাগ্রত সেনানী
Assam
তাং 19/03/2025

NOT, KOLKATA
Receipt: NGT/EB/1201/25
Date: 24/03/2025

Judicial



To,

The Divisional Forest Officer (T),
Nagaon Forest Division,
Nagaon, Assam-782001

Dated- 27/01/2025

Sub :- Complaint against the illegal extraction of Minor Minerals from the Bheluguri Stone Mahal at MODartoli, Doboka, Hojai.

Sir,

With reference to the subject cited above, I the undersigned on behalf of "SANATONI JAGRATA PROHORI", Assam have honour to inform you that some stone smuggler of Bhelugiri gaon, P.S. Doboka, District-Hojai, Assam has extracting Minor Minerals from the Bhelugri Stone Mahal from 20/01/2025 under the area of Modartoli Beat Office of Forest Range Office, Kathiatoli, Nagaon in violation Assam Minor Minerals Concession Rules, 2013 and Forest Conservation Act, 1980. The Stone Mahal is running without formal order issued from the authority concerned of Forest Department as learned from reliable sources.

In this regard, we approached to Beat Officer, Modertoli Beat and Range Officer of Kathiatoli Forest Range but no action was taken from the end of either from the Ranger of Kathiatoli Range or Beat Officer of Modertoli Beat.

Therefore, your honour is requested kindly to depute a team from your good office to enquire the matter and take necessary action accordingly as per AMMC Rules, 2013 and Forest Conservation Act, 1980.

An early action in this regard is highly appreciated from our association.
Thanking You sir.

Yours faithfully

Amrit Khakdar

সাধাৰণ সম্পাদক
সনাতনী জাগত প্রহৰী, অসম
তাং 27/01/2025
চে.নং. 81358-49094

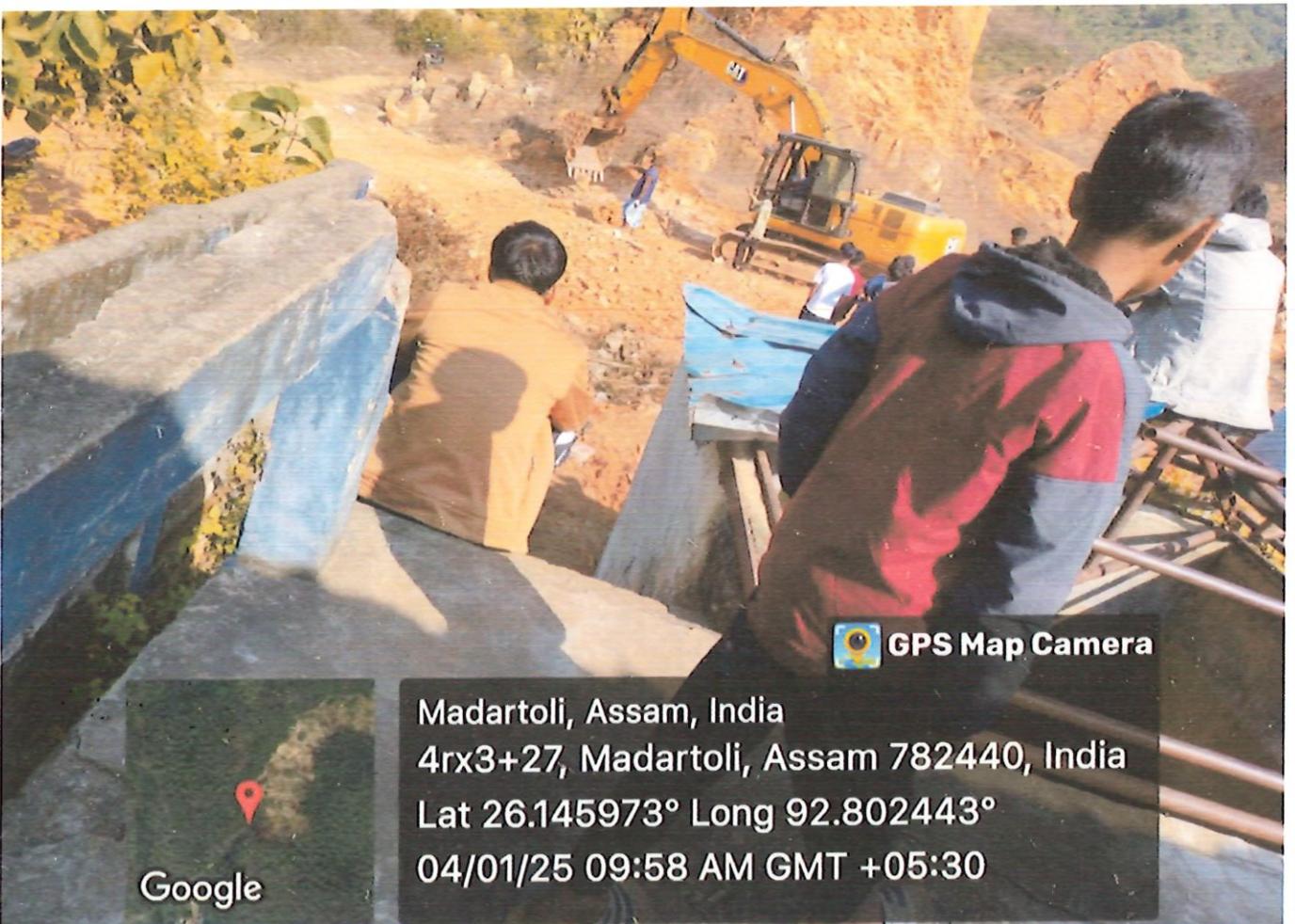
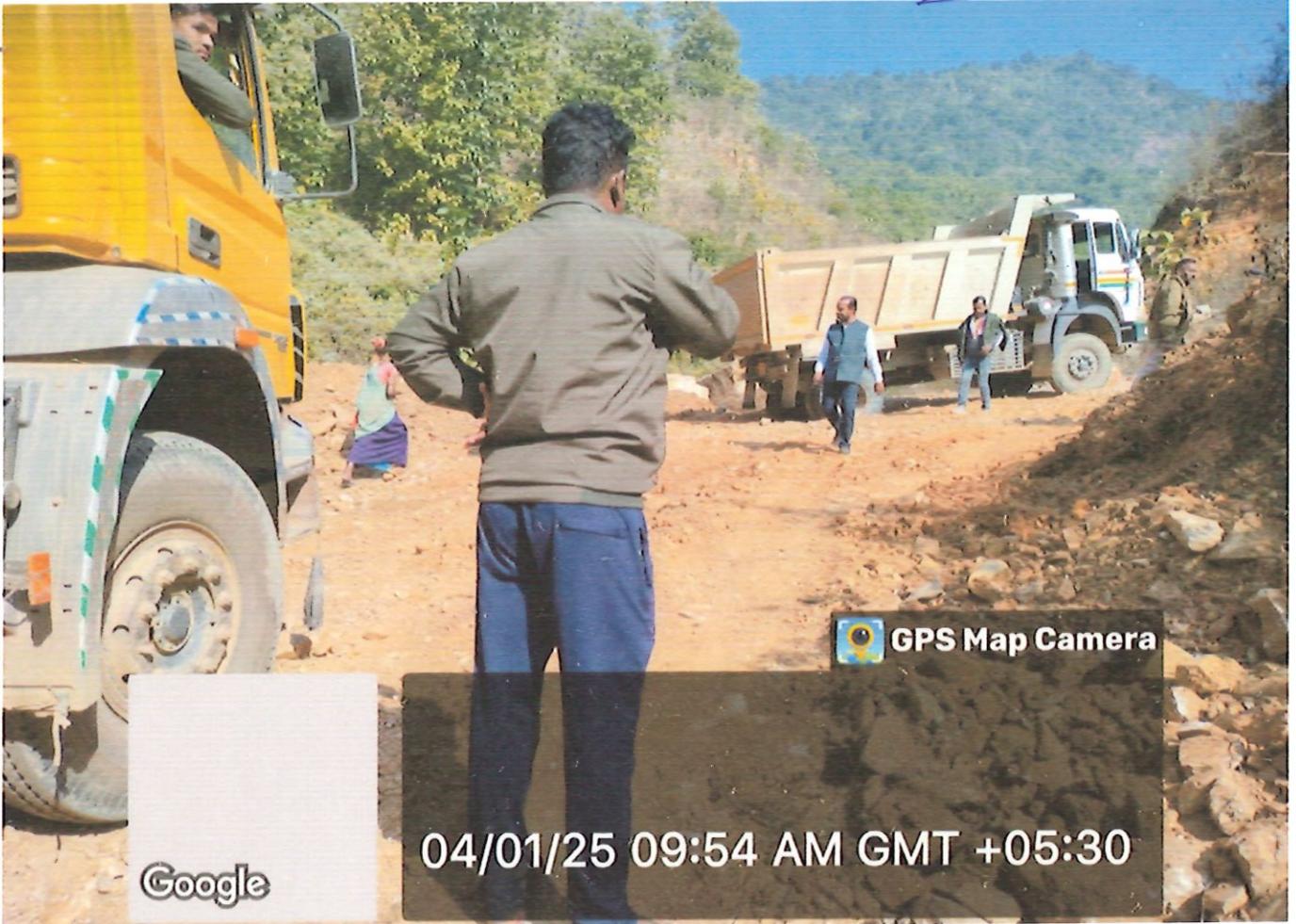
1. Shri Tanmay Kumar, IAS, Secretary Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jorbagh Road, New Delhi, India-110003. He is requested to kindly enquire the above mention matter and take action accordingly.
2. Shri W. Longvah, IFS, Inspector General of Forests (C), Ministry of Environment, Forest and Climate Change, Integrated Regional Officer, Guwahati 4th Floor, Hous fed Building, G.S. Road, Rukminigaon, Guwahati-22. He is requested to kindly enquire the above mention matter and take action accordingly.
3. Shri Sandeep Kumar, IFS, Principal Chief Conservator of Forests & Head of Forest Force, Aranya Bhawan, Panjabari, Guwahati-37 for information and necessary action.
4. The District Commissioner, Hojai, Assam for information and necessary action.

Amrit Khakdar

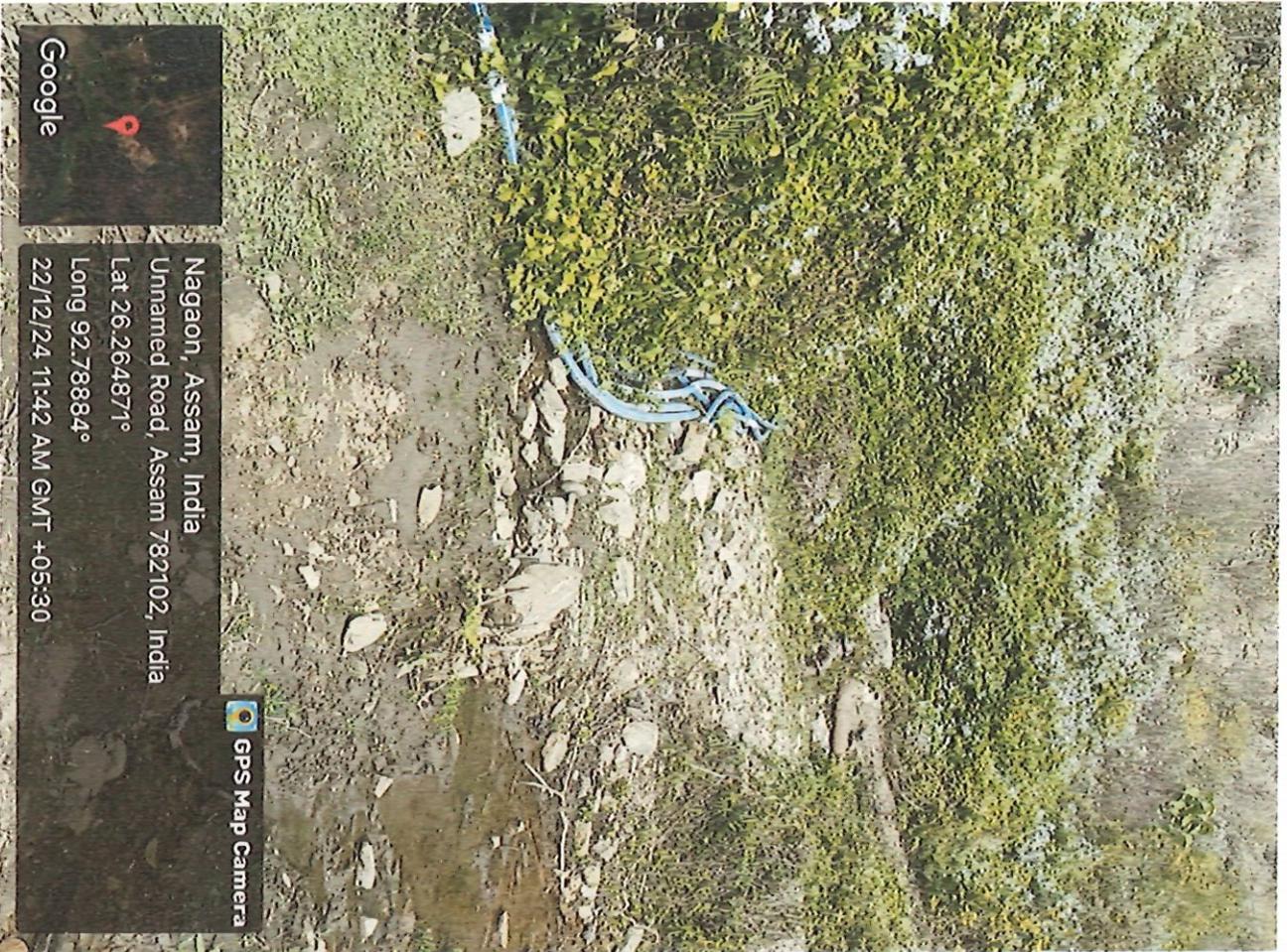
সাধাৰণ সম্পাদক
সনাতনী জাগত প্রহৰী, অসম
তাং 27/01/2025



o/c



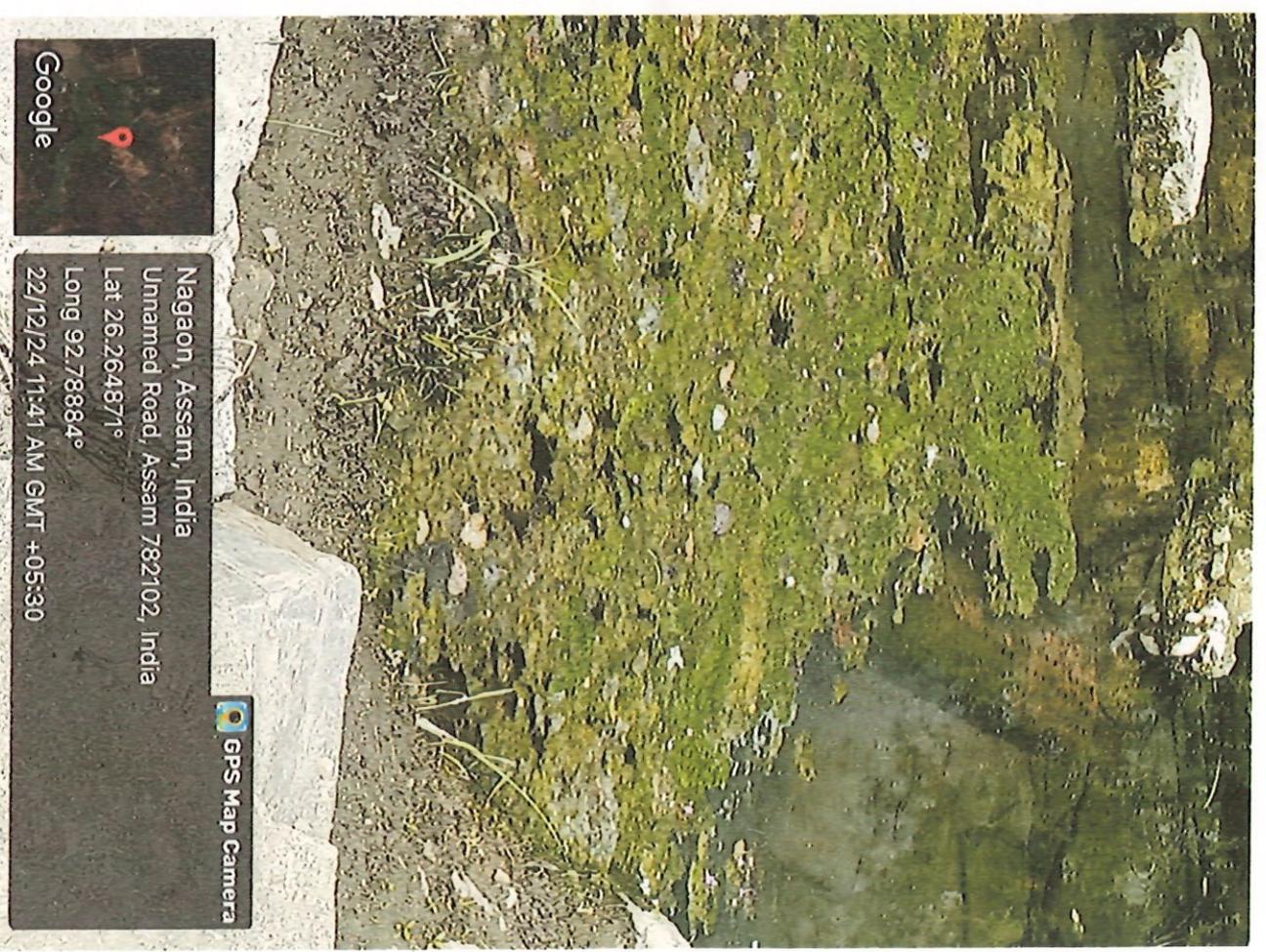
ANNEXURE-III



Google

Nagaon, Assam, India
Unnamed Road, Assam 782102, India
Lat 26.264871°
Long 92.78884°
22/12/24 11:42 AM GMT +05:30

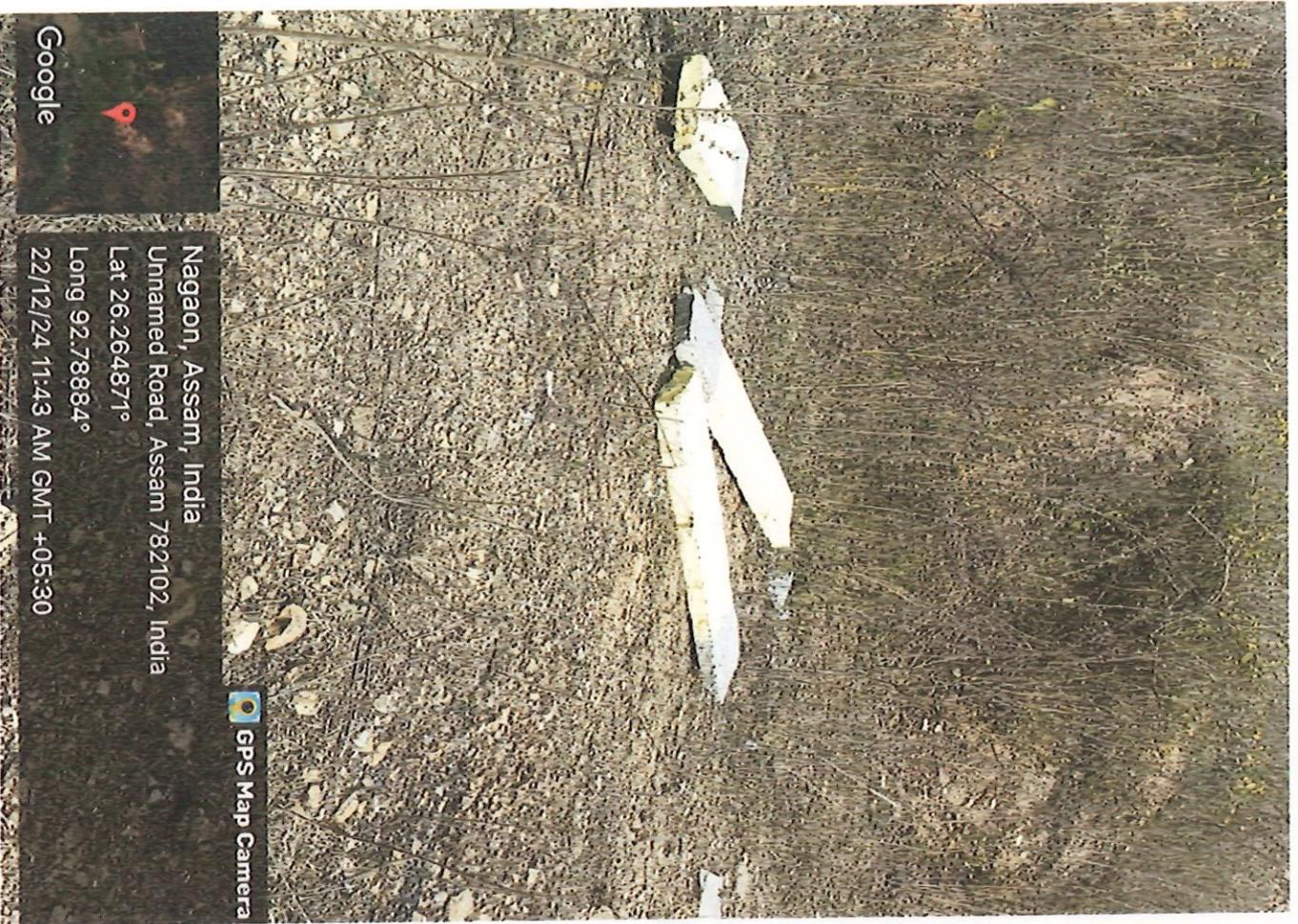
GPS Map Camera



Google

Nagaon, Assam, India
Unnamed Road, Assam 782102, India
Lat 26.264871°
Long 92.78884°
22/12/24 11:41 AM GMT +05:30

GPS Map Camera



Google



Nagaon, Assam, India

Unnamed Road, Assam 782102, India

Lat 26.264871°

Long 92.78884°

22/12/24 11:43 AM GMT +05:30

GPS Map Camera



Google



Nagaon, Assam, India

Unnamed Road, Assam 782102, India

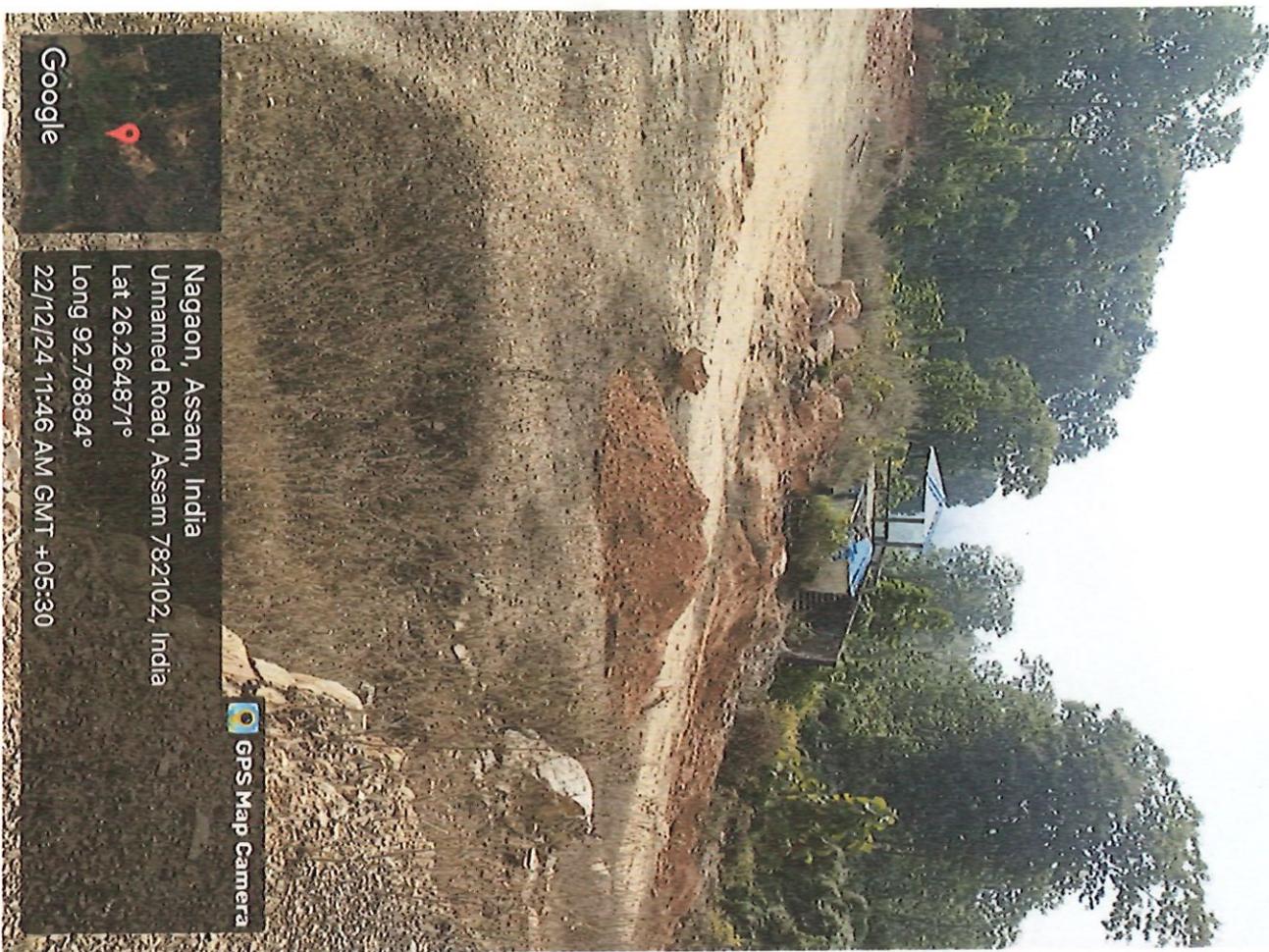
Lat 26.264871°

Long 92.78884°

22/12/24 11:42 AM GMT +05:30

GPS Map Camera

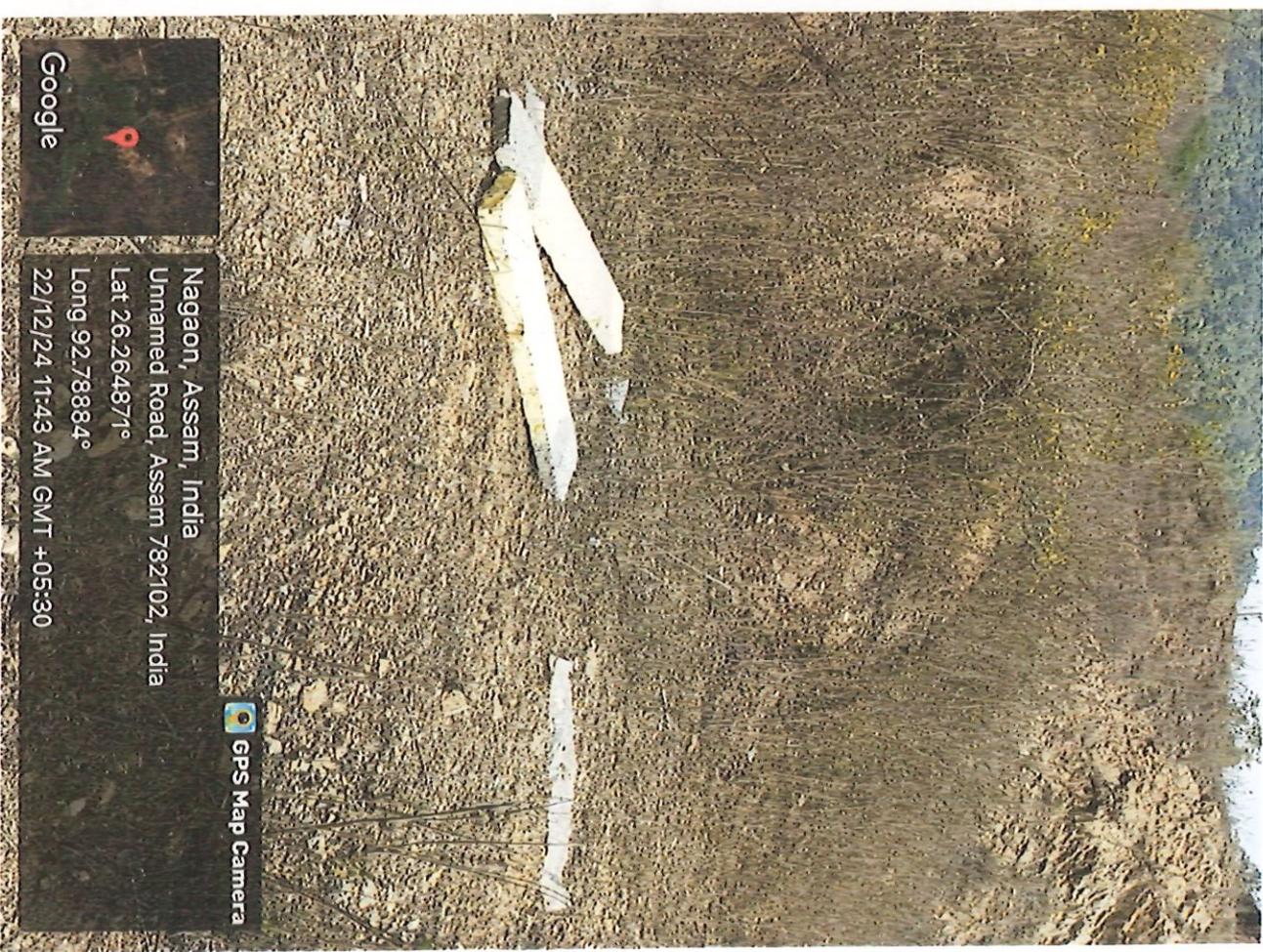
ANNEXURE-III-B



Google

Nagaon, Assam, India
Unnamed Road, Assam 782102, India
Lat 26.264871°
Long 92.78884°
22/12/24 11:46 AM GMT +05:30

GPS Map Camera



Google

Nagaon, Assam, India
Unnamed Road, Assam 782102, India
Lat 26.264871°
Long 92.78884°
22/12/24 11:43 AM GMT +05:30

GPS Map Camera



 GPS Map Camera

Nagaon, Assam, India

Unnamed Road, Assam 782102, India

Lat 26.264871°

Long 92.78884°

22/12/24 11:44 AM GMT +05:30

 Google